

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1416  
ANSWERED ON:30.11.2006  
HOLDING OF CULTURAL EVENTS ON PROTECTED MONUMENTS  
Badiga Shri Ramakrishna

**Will the Minister of CULTURE be pleased to state:**

- (a) the guidelines relating to usage of specific areas of protected monuments and sites and holding cultural events;
- (b) the details of cultural events conducted in the protected monuments and sites during the last three years; year-wise;
- (c) whether any new monuments have been identified or excavated in Andhra Pradesh during the last three years; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI)

- (a) A copy of the guidelines issued vide O.M. No. 17/37/2004-M dated 14.01.2005 indicating therewith the list of monuments/sites where cultural events could be permitted is at Annexure.
- (b) to (d) The information is being collected from field offices and would be placed on the table of the House.